I. M. F. Loans

*69. SHRIMATI SURYAKANTA JAYAWANTRAO PATIL: SHRI KAPIL VERMA:

Will the Minister of FINANCE be pleased to state:

(a) what other options Government have under consideration in the event of their decision not to go in for I.M.F. \log_n in a big way to meet the balance of payments position; and

(b) how much India is enitled to get from the I.M F. i_f it applies for such loan and what are the conditions likely to be imposed?

THE MINISTER OF FINANCE (**PROF.** MADHU DANDAVATE): (a) The option available to the Govt. for bridging the Balance of Pavments deficit are export promotion, increased invisible earnings through tourism pomotion and private remittance effective domestic demand management, import containment and curtailment of budgetary deficit.

(b) Credit from IMF is available to member countries under several facilities. Under the Stand by Arrangement, credit is available to members experiencing balance of payments difficulties in four tranches, each equal to 25 per cent of the member's quota. Under the Extended Fund Facility, the annual access limit is 95 per cent and the triannual access limit 280 per cent of the is member's quota. India's quota in the IMF is SDR 2.2 billion. The exact quantum of accommodation under any facility and the acs companying conditionalities are the subject matter of decision of the IMF Board.

Remedial measures for preventing booth capturing

*70. SHRI BEKAL UTSAHI: DR. RATNAKAR PANDEY.

Will the Minister of LAW AND JUS-TICE be pleased to state the remedial measures Government propose to take in the light of video film on booth capturing recently telecast on Doordarshan?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): Government is conscious of the strong public opinion both on the menace of booth capturing and its prepetrators. Government, in consultation with the Election Commission are examining various steps for amending the election law to provide for more stringent provisions and also for strengthening the administrative machinery. The Government will have also discussions with the leaders of political parties in Parliament before the proposals are finalised

671. [Transferred to the 26th December, 1989]

Legislation regarding electoral reforms

*72. SHRI M. A. BABY: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether any legislative proposal regarding electoral reforms to curb money, muscle power, and other malpractices in elections i_s being considered by Government; and

(b) if so, what are the details thereof?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b) Yes, Sir The details are still being worked out.

Water famine

*73. SHRI ANAND SHARMA:

DR. NARREDDY THULASI REDDY:

Will the Minister of WATER RE-SOURCES be pleased to state:

(a) whether Government's attention ha_s been drawn to a recent report by the World Watch Institute, a Washington based research organisation stating that India is in for a major water famine during the 1990's which could drastically affect food production and drinking water supply; and

(b) if so, what steps Government propose to take to meet this eventuality?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b) A news item about the said report has been noticed. Action for procuring a copy of the report has been initiated.

674. [Transferred to the 26th Dec_em. ber, 1989]

मध्य प्रदेश में बन्द पड़ी कपड़ा मिलें

75. औं इउलीत जोगी न्या वस्त मेही यह बताने की कुपा करेंगे कि

(क) मध्य प्रदेश में इस समय कितनी कपडा मिले बन्द पडी हैं;

(ख़).ये मिलें कब से बन्द पड़ी हैं ग्रौर इन भिलों को फिर से चालू करने के लिए केन्द्रीय सरकार द्वारा क्या-क्या पहल की गयी है ; ग्रौर

(ग) इन मिलों के बन्द होने से कितने कर्मकार और कर्मचारी बेरोजगार हो गये हैं ग्रौर उनको वैकल्पिक रोजगार देने के लिये क्या कदम उठाये जा रहे हैं?

वस्त्र मंत्री और साथ में खाद्य प्रसंस्करण उद्योग नंत्रालय का द्वतिरिक्त प्रभार (श्री (शरद याहव) : (क) दिवांक 31-10-1989 की स्थिति के प्रनुसार मध्य प्रदेश में दो सूती/मानव निमित्त रेशा वस्त्र एकक बन्द पड़े थे, इनके नाम हैं : मैसर्स होर टैक्सटाइल्स लिजिटिड, यूनिट 1 ग्रोर मेंसर्स होर टैक्सटाइल्स लिज यूनिट-2. (राय बहुादुर कन्ह्रैया लाल भंडारी मिल्स), इन्द्रौर ।

(ख) वे दोनों मिलें दिनांक 6-6-1986 से बन्द पड़ी हैं । सरकार ने एक नोडल एजेंसी स्थाएत की थी, जिसका कार्य रूग्ण वस्त्र मिलों की प्रप्रंधसमता की जांच करना और इसके इन्द्र प्रप्रंधस्त पाई गयी मिलों के संदर्भ ने पुनर्काल पैकेज तैयार करना और उसे कार्यान्वित करना था हिनोडलं एजेंसी ने होप टैक्सटाइल्स लि० के दोनों एककों की जांच की थी और इन्हें गैर-ग्रर्थक्षम पुनर्निर्माण श्रौद्योगिक पाया । वित्तीय बोर्ब इन मिलों के मामलों की জাঁच रुग्ण औद्योगिक कम्पनी (विशेष प्रावधान) श्रधिनियम, 1985 के प्रावधानों के तहत कर रहा है और आशा है कि 👘 <u>स्रगर</u> संभव हुआ, तो इसे फिर से चास् करने के लिये उपयुक्त सुधारात्मक एवं उपचारा-त्मक उपाय किये जायेंगे.।

(ग) इन मिलों के बन्द हो जा ने से 2,636 कामगार बेरोजगार हो गये हैं। राज्य सरकार को सलाह दी गई है कि प्रभावित कामगाों के पूनर्वास के लिये उपाय किय जायें और **ऐ**से कामगारों को सहायता देने के <u>े</u>लिये वस्त्र कामगार पुनर्वास निधि योजना के तहत सुविधायों का भी लाभ उठाया जाये । '

Abandoning of the Gandha Mardan Bauxite mining project

*76. SHRI BASUDEB MOHAPATRA: Will the Minister of STEEL AND MIN-ES be pleased to state:

(a) whether it is a fact that Bharat Aluminium Company Limited has decided to abandon the Gandha Mardan Bauxité mining project at Sambalpur in Orissa;

(b) if so, what are the reasons therfor; and

(1) what amount has been spent on the project till the date of its closure?

THE MINISTER OF STEEL AND MI-NES WITH THE ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOS-WAMI); (2) The question of abandoning the project is under consideration of Government.

(b) The work on the Gandha Mardan Bauxite Project of BALCO has been at a standstill since December, 1985, due to agitation and continue resistance by sections of the local population. The State